

C. A. T. Bench, JAIPUR

Date of Order	Orders
<u>8/7/93</u>	Mr. V. A. Mathur - Counsel for the applicant. The learned counsel for the applicant seeks time to argue. May be listed for admission on 14/7/93. C. K. Sharma Member P. D. Sharma Member
<u>14.7.93</u> Copy sent no 2 on 14/7/93 Date 29-7-93 9 Received copy 21/7/93	None present on behalf of the applicant. A scheme for the regularisation of the contractual employees has been framed by the Department and also, to some extent, with the consultation of the Tribunal. It is observed that the respondents should examine the case of the applicant in the light of that scheme and, if necessary, should pass the order according to the rules. BA. is disposed of accordingly. (U. P. Sharma) Administrative Member (D. L. Sharma) Vice-Chairman